

The motion was adopted

SHRI JANARDHANA POOJARY : Sir, I introduced the Bill.

12.24 hrs.

DOCK WORKERS (SAFETY, HEALTH AND WELFARE) BILL*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : Sir, I beg to move for leave to introduce a Bill to provide for the safety, health and welfare of dock workers and for matters connected therewith.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the safety, health and welfare of dock workers and for matters connected therewith.”

The motion was adopted

SHRI T. ANJIAH : Sir, I introduce the Bill

12.24 hrs.

NATIONAL AIRPORTS AUTHORITY BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : Sir, I beg to move for leave to introduce a Bill to provide for the establishment of an Authority for the management of aerodromes and civil enclaves where at domestic air transport services are operated or are intended to be operated and of all communication stations and for matters connected therewith.

MR. SPEAKER : The question is....

(Interruptions)

*Introduced with the recommendation of the President.

SHRI BASUDEB ACHARIA : Sir, I have listened to you, and I submit....

(Interruptions)

MR. SPEAKER : It is a very non-controversial Bill and a very very important Bill.

SHRI BASUDEB ACHARIA : Today he is introducing it.

MR. SPEAKER : I think it will be good for the consideration of the upliftment and development of the Airports. There is nothing wrong about it.

(Interruptions)

MR. SPEAKER : I think it is a good measure.

(Interruptions)

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the establishment of an Authority for the management of aerodromes and civil enclaves whereat domestic air transport services are operated are intended to be operated and of all communication stations and for matters connected therewith.”

The motion was adopted.

SHRI ASHOK GEHLOT : Sir, I introduce the Bill.

(Interruptions)

MR. SPEAKER : It is not much of a controversy. It is for the development of airports.

(Interruptions)

SHRI BASUDEB ACHARIA : How can it be passed in Rajya Sabha today ?

(Interruptions)

SHRI AMAL DATTA : Not today, but in the next Session.

MR. SPEAKER : It does not harm anybody. It is just for the development of airports.